

Name of the Corporate Debtor: ShreeSatya Sponge and Power Pvt Ltd; Date of commencement of CIRP: 23-09-2026 (Order receipt Date: 23-09-2026); List of creditors as on: 14.10.2026														
Operational creditors (Employees)														
Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be paid	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by securities	Amount covered by guarantee	Whether related party	% of voting share in CoC					
1	Mr. Rahul Singh (Ex-AGM Accounts, Emp. Code 6)	01-10-26	295,440	99,040	Employee dues – unpaid salary for February 2025 (Rs. 98,200) and costs (Rs. 840), plus compensation (Rs. 1,96,400) awarded u/s 14(3) of the West Bengal Shops & Establishments Act, 1963 by order dated 12.06.2026	No	No	No	-	No	No	-	196,400	Claim by letter (not in Form D). Admitted: February 2025 salary Rs. 98,200 and cost award Rs. 840, as determined by Referee, WB Shops & Establishments Act (order dt. 12.06.2026); salary up to Jan 2025 paid as per bank statements. Under verification: compensation of 2x due wages Rs. 1,96,400 – pending confirmation whether order has attained finality (no appeal) and examination of its admissibility.
	Total		295,440	99,040								-	196,400	